

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Interlocutory Application No.81 of 2020 in  
Company Appeal (AT) No. 346 of 2018**

**IN THE MATTER OF:**

Union of India

...Appellant

Versus

Infrastructure Leasing and  
Financial Services Ltd. & Ors.

...Respondents

**Present**

**For Applicant: Mr. Shambhu Sharan, Ms. Schrachika Kulshrestha,  
Advocates for Applicant in I.A. No.81 of 2020.**

**For Respondents: Mr. Kamal Kant Jha, Senior Panel Counsel for  
SPMCIL Employees PF Trust.**

**Mr. Ramesh Babu M.R., Ms. Manisha Singh and  
Ms. Misha Sharma, Advocates for Reserve Bank of  
India.**

**Ms. Radha Bansod, for Sapient & TLG (India) Pvt.  
Ltd.**

**ORDER**

**30.01.2020** Let the Performance Bank Guarantee(s) be extended for  
another period of six months as detailed below: -

- 1) Bank Guarantee No. : 0030218IFG000003  
Bank Guarantee Amt. : Rs.61,77,15,000/-  
(Rupees sixty one crores seventy  
seven lakhs fifteen thousand only)
- Issued on : 02.02.2018
- Issued by : Allahabad Bank,  
Vasu Smriti, Plot 383-A,  
13<sup>th</sup> Road, Khar West,  
Mumbai-400052.

- 2) Bank Guarantee No. : 0717-BG0008-18  
Bank Guarantee Amt. : Rs.60,71,40,000/-  
(Rupees sixty crores seventy one  
lakhs forty thousand only)  
Issued on : 02.02.2018  
Issued by : Punjab & Sind Bank,  
L.C.B., P-18/90, Connaught Place,  
New Delhi-1.

Interlocutory Application No.81 of 2020 stands disposed of.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Shreesha Merla]  
Member (Technical)

Ash/GC

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Page 2 of 2